

**Government of India
Ministry of Youth Affairs & Sports
Department of Sports**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1590
TO BE ANSWERD ON 08.03.2021**

Organizing Olympic games in the next ten years

1590 Shri Sujeet Kumar:

Will the Minister of Youth Affairs and Sports be pleased to state:

- (a) whether Government has any specific policy/plan/strategy/legislation/roadmap for making a bid for organizing Olympic games in the next ten years;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS AND SPORTS
[SHRI KIREN RIJJU]**

(a) to (c) Availability of sports infrastructure and facilities of international standards is one of the key requisites for staging the mega sports events including Olympic Games in a country. Ministry of Youth Affairs and Sports in close collaboration with State/Union Territory Governments is actively engaged in creating/upgradation of world class sports infrastructure and facilities across the country, which is not only necessary for staging international sports events including Olympic Games but also provides opportunities to Indian sportspersons and teams to practice in world class sports facilities within the country and prepare them for achieving excellence in sports at international level.

For hosting Olympic Games, it is the National Olympic Committee (NOC) of a country which is required to bid for Olympic Games before the International Olympic Committee. As per the guidelines issued by the Ministry of Youth Affairs & Sports for hosting of international events in the country, Indian Olympic Association (IOA) has to seek the approval of the Government before bidding for such events. So far, the Ministry has not received any proposal from IOA for bidding for Olympic Games.
